## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

PETITION NUMBER

: TCP/119/2016

NAME OF THE PETITIONER(S)

: Mr. S. Suresh

NAME OF THE RESPONDENT(S)

: M/s Avon Institute of Modern Sciences Pvt. Ltd. &

Another

UNDER SECTION

: 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1.

for A.K. Myloamy & Associate LLP

P. NEETHI KUMAR MS WARAON & SAI RAMS

councilor Ruestin

**ORDER** 

Shri P Neethi Kumar, counsel for petitioner present. Shri A K Mylsamy, counsel for respondents present. Counsel for petitioner sought time for submitting arguments as his senior counsel could not attend the Tribunal today. Time extended at request with a specific direction to submit arguments on the next date of hearing, failing which the matter shall be decided on merits. Put up on 11.04.2017 at 10.30 A.M at 2.30 P.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)